MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/4107/2020



This the 08th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

M Akhter

(ANAND MATHUR) MEMBER (A)

Arun

(Advocate:- Mr. J Iqbal-Not Present)	Applicant
State of Jammu and Kashmir & Ors	Versus
(Advocate: Mr. Sudesh Magotra, learned D	Respondents.
ORDER [ORAL] (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)	
This T.A. (TA No. 62/4107/2020)	is referable to SWP No. 860 of 2010 and
pertains to Anganwadi Worker. The Tribur	nal does not have jurisdiction in such matters.
The Registry is directed to return the SW	/P to the Hon'ble High Court of Jammu &
Kashmir at Srinagar.	
(ANAND MATHUR)	(RAKESH SAGAR JAIN)